## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judi./Part-1/249

Dated Shillong, the 4th February 2021

It is hereby notified to all concerned that, in view of non-availability of Hon'ble Mr. Justice H.S. Thangkhiew & Hon'ble Mr. Justice W. Diengdoh on 05.02.2021, cases fixed before the SINGLE BENCHES of COURT NO. 3 & 4 stands adjourned and shall be listed in due course.

By Order,

## JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/249-A Dated Shillong, the 4<sup>th</sup> February 2021 Copy for information to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong,
- 6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 8. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 9. The President/ Secretary, High Court Bar Association, Shillong.
- 10. All Court Masters concerned for information.

05/02/21.

- 11 The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. Notice Board.
- 13. Office File.

JOINT REGISTRAR (LISTING)

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